

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
14-09-2023 AT 10:30 AM

IA (IBC) 1291 & 1333/2023 in CP(IB) No.19/7/HDB/2021
u/s. 7 of IBC, 2016

IN THE MATTER OF:

Bank of Maharashtra

...Financial Creditor

VS

M/s. SVSVS Projects Pvt Ltd

...Corporate Debtor

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

IA (IBC) 1333/2023

Learned Counsel representing the Liquidator and liquidator in person present. Notice to the respondent is taken. Learned Counsel Mr. Shambhu Nath, Departmental Pleader, Roads Construction Department, Government of Bihar present and prayed six weeks time for filing counter. Learned counsel is directed to file his memo of appearance within one week from today. For filing counter four weeks' time is granted from today, in default opportunity stands forfeited. Matter adjourned to 16.10.2023.

IA (IBC) 1291/2023

This is an application to allow the Liquidator to reduce the Reserve Price for the subsequent E-Auctions by 20% as against the 10% reduction as mentioned in the Clause 14(B) - of Schedule-I, of the IBBI (Liquidation Process) Regulations, 2016. Due to paucity of time, matter adjourned to 21.09.2023.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)